

HARYANA GOVERNMENT
WOMEN AND CHILD DEVELOPMENT DEPARTMENT

Notification

The 25th January, 2013

No. 61-SW(3) 2013.—In exercise of the powers & conferred by sub-section (3) of section 1 of the Haryana State Commission for Women Act, 2012 (27 of 2012), the Governor of Haryana here by appoint the 26th January, 2013 to be the date, for the purpose of said sub-section.

DHEERA KHANDELWAL,
Principal Secretary to Government Haryana,
Women and Child Development Department.